

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF KAASHYAP TECHNOLOGIES LIMITED

Registered Office: 33/8, C. P. Ramaswamy Road, B.R. Complex, II Floor,
Alwarpet, Chennai - 600 018.

Tel: +91-44-24985620; Fax: +91-44-24986863; E-mail id: investor.grievance@kaashyap.com

This corrigendum to Public Announcement is in continuation of and shall be read in conjunction with the original Public Announcement dated Wednesday, March 31, 2010 (P.A.) to the shareholders of Kaashyap Technologies Limited by and on behalf of **TAIB Securities Mauritius Limited** (the Acquirer), in compliance with Regulation 10 of the Securities and Exchange of Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendment thereto (the 'SEBI (SAST) Regulations')

OFFER PRICE

The Offer price as per the P.A. was Re. 0.73/- (Paise Seventy Three) (inclusive of interest) per Equity Share. The same has been revised to Re. 0.76 (PAISE SEVENTY SIX) (inclusive of interest @ 10% P.A. for the delayed period) in view of the SEBI observation letter CFD/DCR/TO/RM/10291/10 dated June 29, 2010.

REVISED SCHEDULE OF ACTIVITIES

Activity	Original Schedule	Revised Schedule
Public Announcement	Wednesday, March 31, 2010	Wednesday, March 31, 2010
Specified date (for the purpose of determining the name of shareholders to whom Letter of Offer would be sent)	Friday, April 16, 2010	Friday, April 16, 2010
Letter of Offer to be posted to the shareholders	Saturday, May 15, 2010	Monday, July 19, 2010
Date of Opening the Offer	Monday, May 24, 2010	Saturday, July 24, 2010
Last date for withdrawal of acceptance form	Wednesday, June 9, 2010	Monday, August 9, 2010
Date of Closing the offer	Saturday, June 12, 2010	Thursday, August 12, 2010
Last date for a competitive bid	Wednesday, April 21, 2010	Wednesday, April 21, 2010
Last date for revising the Offer Price / number of shares	Thursday, June 3, 2010	Tuesday, August 3, 2010
Date of communicating rejection / acceptance and payment of consideration for the application accepted.	Saturday, June 26, 2010	Friday, August 27, 2010

Please read revised dates as mentioned above at all the places in the original PA which appeared in this newspaper on March 31, 2010.

All other terms and conditions of the Offer as set forth in the above referred Public Announcement remain unchanged.

The Acquirer accepts full responsibility for the information contained in this corrigendum to the Public Announcement. The Acquirer is responsible for the fulfillment of each of its obligation in terms of the SEBI (SAST) Regulations. This Corrigendum to Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by: Manager to the Offer



BIRLA CAPS

BIRLA CAPITAL AND FINANCIAL SERVICES LIMITED

(A Yash Birla group company)

SEBI REGN NO.: INM000011567

Dalamal House, 1st Floor, J. B. Marg,

Nariman Point, Mumbai - 400 021

Tel: +91 22 66168400/428; Fax: +91 22 22047835

Email: sheela@birlacaps.com

Contact Person: Ms. Sheela Chhatwani

On behalf of the Acquirer:

M/s. TAIB Securities Mauritius Limited,

Registered Office :4th Floor, IBL House, Caudan,

Port Louis, Republic of Mauritius.

Tel No. +230 2032020; Fax No. +230 212 6149

Place : Mumbai

Date : July 20, 2010